

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

28. TCP 55/2012

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 24.06.2024**

**NAME OF THE PARTIES:- Rustom Framroze Titina**  
**V/s**  
**Ahura Advertisers Pvt. Ltd.**

**Section: 397-398 of Companies Act, 1956**

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**ORDER**

Adv. Jennifer Michael a/w Kaizeen Mistry i/b Adv. Yashpal Jain appeared for the Petitioner/Applicant. PCS Ajay Kumar appeared for the Respondent/Corporate Debtor. Due to paucity of time, list this matter on **08.07.2024 at 2:30 PM.**

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*SALAM*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**